

HIGH COURT FOR THE STATE OF TELANGANA

TENDER NOTIFICATION

ROC.No.1636/2024-CPS

Sealed quotations are invited for purchase of fifty (50) new **Biometric Recognition Devices (Face Reading Biometric attendance along with Timewatch)** with (Five) Years on-site Comprehensive warranty by Original Equipment Manufacturer (O.E.M) [on buyback of approx. 48 Nos. of old Biometric Recognition devices (Model No. U face-602)] (on "as is where is" condition) for the use of High Court for the State of Telangana at Hyderabad.

(Details of configuration are mentioned below)

SPECIFICATIONS FOR BIOMETRIC RECOGNITION DEVICES (QTY: 50 Nos.)

Sl. No	Parameter/ Feature	Specification Required
1	Make	_____ (Specify)
2	Model	_____ (Specify)
3	Face Capacity	2,000 or above
4	Finger Capacity	5,000 or above
5	Password Capacity	2,000 or above
6	Log Capacity	2,00,000
7	Keypad	Alphanumeric Keyboard
8	Operating System	Linux (Latest version)
9	Audio Output	Speaker
10	Communication Interface	RJ-45, RS232 and RS485-TCP/IP, GPRS
11	Wi-Fi	In-Built
12	USB	In-Built
13	Push Data/Cloud	In-Built

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14	Fingerprint Sensor	In-Built
15	WDR (Wide Dynamic Range)	In-Built (Support accurate face recognition under Strong light, dark light and backlight)
16	Size	4 Inches or above
17	Resolution	TFT IPS Touch Screen (Colour) 720-pixel or above
18	Battery Backup	Yes
19	Power	12V-3A
20	Working Temperature	0°C - 50°C
21	Working Humidity	20% - 90%
22	Software	Attendance and Management Software (Support exporting excel attendance report and PC software to manage data through a network connection with equipment).
23	Warranty	Five (05) Years Comprehensive onsite warranty by Original Equipment Manufacturer (O.E.M).

BUYBACK BIOMETRIC RECOGNITION DEVICES DETAILS:

Make and Model	ESSL & Model No. U face-602
Year of Purchase	2017
Grand Total Quantity	48 Nos. (approx)
Buyback price of each old biometric devices	Rs. _____ (to be motioned)
Total Buyback price of old biometric devices	Rs. _____ (to be mentioned)

NOTE: Interested bidders can inspect the aforesaid existing old biometric devices during the Office hours - 10:30 A.M to 5:00 P.M - at Computer Section, 6th Floor, Administrative Building, High Court for the State of Telangana, Near City College, Hyderabad on all working days up to 06-01-2025.

[Handwritten Signature]
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TERMS AND CONDITIONS

- 1) Bidder should have at least **five (05) years of experience** in the sales, service and support and be an Authorised Sales and Service Provider for the Model which is offered. Dealership Authorisation letter from O.E.M valid up to March, 2025 and O.E.M support letter for five (05) years should be enclosed to the tender.
- 2) Bidders should enclose copies of valid registration of V.A.T., PAN and Service Tax.
- 3) The bidder should furnish the information on major past supplies of the product/service for the last three financial years and satisfactory performance report from customers.
- 4) The successful bidder will have to furnish unconditional Bank Guarantee of 10% of purchase value to the High Court for the State of Telangana at Hyderabad valid for a period of five (05) years within 15 working days of issue of Purchase Order, towards service guarantee.
- 5) Price (Indian Rupees) indicated shall be **inclusive of all taxes applicable and buyback value.**
- 6) Bidders are required to submit offer to buy back old biometric recognition devices currently used by High Court.
- 7) The bidders shall demonstrate the model offered by them to the High Court well in advance for testing purpose before delivery of the product, if requires.
- 8) **DELIVERY AND INSTALLATION PERIOD:** Not later than four (04) weeks from the date of issue of purchase order.
- 9) **PAYMENT TERMS:** On successful and satisfactory installation of the items referred to above and on submission of unconditional Bank Guarantee of 10% of the total amount from any nationalized Bank towards due performance of warranty, and on submission of Advance Stamped Receipt in triplicate, the amount will be credited to the Bank account of the successful bidder through the Pay & Accounts Officer (P.A.O)., Hyderabad.
- 10) **WARRANTY:**
 - a) Five (05) years comprehensive onsite warranty and support by the Original Equipment Manufacturer (O.E.M) for Biometric Device from the date of installation.
 - b) Warranty period begins from the date of satisfactory installation, commissioning and certified by the High Court for the State of Telangana at Hyderabad.

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- c) On completion of the Warranty period, the unconditional Bank Guarantee will be released after satisfying that proper free warranty support has been provided during warranty period of five (05) years for the Biometric Device. The High Court reserves the right to recover pending amounts of penalty if any, from the amount of Bank Guarantee.
- 11) The Registrar (I.T.)-cum-Central Project Coordinator, High Court for the State of Telangana at Hyderabad, reserves the right to accept or reject the offers without assigning any reasons.
- 12) The Registrar (I.T.)-cum-Central Project Coordinator may at his discretion ask the bidder for clarification of their bids including price.

Tender submitting address: The Registrar (I.T.)-cum-Central Project Coordinator, 6th Floor, Administrative Building, High Court for the State of Telangana, Near City College, Hyderabad-500066.

Note: Please superscribe Firm Address with cell phone number and contact person details on the sealed cover.

The intending bidders shall have to submit their sealed quotations according to the above specifications to the undersigned **on or before 08-01-2025 (Wednesday) during the office hours.**

HYDERABAD
Date:31-12-2024


REGISTRAR (I.T.)-cum-
CENTRAL PROJECT COORDINATOR